95

sub-section (6) of section 3 of the Essential Commodities Act. 1955:-

- (i) Notification G.S.R. No. 1495/ Ess. Com./Sugar, dated the 21st September, 1966. [Placed in Library. See No. LT-7138/66.1
- (ii) Notification G.S.R. No. 1622/ Ess. Com./Sugar, dated the 20th October, 1966. [Placed in Library. See No. LT-7247/66.]

GOVERNMENT OF KERALA NOTIFICATION

SHRI P. S. NASKAR: Sir, I beg to lay on the Table, under sub-section (3) of section 62 of the Prohibition Act, 1950, a copy of notification S.R.O. No. 136/66, dated the 29th March, 1966, issued by the Government of Kerala. [Placed in Library. See No. LT-7074/66.]

MINISTRY OF COMMERCE NOTIFICATION

SHRI M. SHAFI QURESHI: Sir, I beg to lay on the Table a copy each of seven Notifications of the Ministry of Commerce, under sub-section (6) of section 3 of the Essential Commodities [Placed in Library. See Act, 1955. Nos. LT-7127/66 to 7131/66].

KERALA UNDER THE Notification WEIGHTS AND MEASURES (ENFORCE-MENT) ACT, 1958

SHRI M. SHAFI QURESHI: Sir, I also beg to lay on the Table a copy of Notification No. 46923-K2/65/RD, dated the 11th July, 1966, under sub-section (5) of section 43 of the Kerala Weights and Measures (Enforcement) Act, 1958, issued by the Government of Kerala. [Placed in Library. See No. LT-7072/ 66.1

TEXTILES COMMITTEE (AMEND-MENT) RULES, 1966

SHRI M. SHAFI QURESHI: Sir, I also beg to lay on the Table a copy of the Ministry of Commerce Notification G.S.R. No. 1410, dated the 6th September, 1966, publishing the Textiles Committee (Amendment) Rules, 1966,

under sub-section (3) of section 22 of the Textiles Committee Act, 1963. [Placed in Library. See No. LT/7133/

SUPPLEMENTARY DEMANDS FOR GRANTS FOR EXPENDITURE OF THE CENTRAL GOVERNMENT ON RAILWAYS IN 1966-67

SHRI BHUPESH GUPTA (West Bengal): Where is Rajdanda, Mr. S. K. Patil?

MR. CHAIRMAN: I have not called upon him,

SHRI BHUPESH GUPTA: Mr Nanda, have you passed on your Rajdanda to Mr. S. K. Patil?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAM NATH): Sir, I beg to lay on the Table a statement showing the Supplementary Demands for Grants for Expenditure of the Central Government on Railways in the year 1966-67.

SUPPLEMENTARY DEMANDS FOR GRANTS FOR EXPENDITURE OF THE GOVERNMENT OF KERALA IN THE YEAR 1966-67

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI L, N. MISHRA): Sir, I beg to lay on the Table a statement showing the Supplementary Demands for Grants for Expenditure of the Government of Kerala in the year 1966-67.

SEVENTEENTH REPORT OF THE COMMITTEE ON PETITIONS

PANDIT S. S. N. TANKHA (Uttar Pradesh): Sir I beg to present the Seventeenth Report of the Committee on Petitions.